- opportunities, procedures and regulatory requirements for investment in the sector.
- (xii) Defence Products list requiring Industrial Licences has been rationalised and manufacture of most of parts or components does not require Industrial License. The initial validity of the Industrial Licence granted under the IDR Act has been increased from 03 years to 15 years with a provision to further extend it by 03 years on a case-to-case basis.
- (xiii) Under the latest Public Procurement Order 2017, Department of Defence Production has notified list of 24 items for which there is local capacity and competition and procurement of these items shall be done from local suppliers only irrespective of the purchase value.

Tie-ups with private players for indigenous/production of defence equipment

- 36. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of DEFENCE be pleased to state:
- (a) whether Public Sector Units (PSUs) have tied-up with private players for production of a wide range of defence equipment within the country in the last five years;
 - (b) if so, the details of the equipment to be manufactured indigenously;
- (c) the target fixed for starting the production of equipment at these privatelyowned production houses; and
- (d) whether the technology has been indigenously developed or borrowed from other countries?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) Yes, Sir.

- (b) Details of equipment are given in the Statement (See below).
- (c) The defence equipment are already under production.
- (d) In majority of the cases, the technology has been indigenously developed. In some cases it has been borrowed from the foreign countries.

Statement

Name of DPSUs	Details of equipment produced in tie-up with private players	
1		
Hindustan Aeronautics Limited (HAL)	HAL has been collaborating with Indian Private Industries and Academia for various Production and Development projects. Some of the major work packages outsourced to Indian private sector are as follows:	
	 Structural packages; Rudder and Flaperon; Air Intake; Centre Fuselage; Rear Fuselage; Wings; Front Fuselage; Air Intake assemblies; MGB Housing; Gears; Harness 	
	Over the years, HAL also successfully engaged private organizations (including MSMEs) in Design and Development of products and technologies. Some of the major products through such private design partnership initiatives are as below:	
	 Smart Cockpit Display System Hardware; Control and Display Unit; Data Interface Unit; Multi-Function Display Hardware; Data Transfer System; Solid State Flight Data Recorder; Integrated Standby Instrument System 	
	In the various ongoing and upcoming indigenous platforms, over 55 Line Replaceable Unit (LRUs) are being sourced from Indian private manufacturing partners.	
Bharat Electronics Limited (BEL)	BEL is engaged in the Design, Development, Production, and Supply & Maintenance of Defence Electronics products/systems. BEL sources input material, including items like Antenna, Sub-systems	

etc., from private players for the production of

1 2 Defence equipment. Besides, the company outsources various production related jobs like Fabrication of components/PCBs, Painting, Cable Looms, Civil works etc., to private players including MSMEs, as part of production activity. The percentage of Value of Outsourcing on an average is around 49% of Value of Production. Bharat Earth Movers BEML has indigenously designed, developed and manufactured following defence equipment by Ltd. (BEML) involving Indian private industries/Players. 1. Arjun Armoured Recovery & Repair Vehicle Medium Bullet Proof Vehicle 3. AI based Medical Health Care Diagnostics System Mobile Standby command post vehicle on 4x2 chassis 5. Sarvatra Bridge System 6. 10 Mtr. & 5 Mtr. Short Span Bridge System 7. Mine Field Marking Equipment 8. Mechanical Munition Self Propelled Bharat Dynamics Limited BDL is outsourcing its components / Sub systems such as Section-III of Akash, warhead body, thermal (BDL) batteries etc. for various programs to its supply chain partners which are private venders including MSMEs. Minimum 60% outsourcing is done across the various products manufactured by the company. GRSE Ltd. has selected M/s Larsen & Toubro Limited Garden Reach Shipbuilders and Engineers Limited (GRSE) through competitive bidding process for part construction of few ships of two projects. (a) Part construction of 3 Nos. Survey Vessel Large

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1	2		
Goa Shipyard Limited (GSL)		ring the last 5 years, GSL has tied-up with the rate players for production of following items:	
	1.	Fin Stabilizer	
	2.	Heli Landing Grid	
	3.	CPP system:	
		(a) Hydraulic Pumps;	
		(b) Hydraulic components;	
		(c) Electrical components; and	
		(d) Electrical Motors	
	4.	Gearbox	

Manufacturing of sophisticated defence equipment under 'Make in India' Scheme

- 37. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of DEFENCE be pleased to state:
- the defence equipment for which Memoranda of Understanding (MoUs) had been signed under 'Make in India' Scheme;
- (b) whether the manufacturers have set-up the plants for manufacturing the equipment;
- (c) if not, at which stage each of these proposals is stuck and the reasons therefor; and
- details of action taken by Government in each case, to ensure that production starts at the designated plants without any delay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (d) 'Make in India' is implemented in defence sector through various policy initiatives. As per Defence Procurement Procedure (DPP), priority has been accorded to capital acquisition from 'Buy (Indian-IDDM)', 'Buy (Indian)', 'Buy and Make (Indian)', 'Buy and Make 'Strategic Partnership Model' or 'Make' categories of capital procurement over Buy (Global) category. In the last six financial years i.e. from